

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A. No. 611 of 1996

Monday, this the 30th day of June, 1997.

CORAM

HON'BLE MR A.M. SIVADAS, JUDICIAL MEMBER

M.P. John,
Engineer & Ship Surveyor,
Mercantile Marine Department,
Cochin- 682 009.

...Applicant

By Advocate Mrs. Sumathi Dandapani.

Vs.

1. Ministry of Surface Transport
represented by the Director General of Shipping,
Directorate General of Shipping,
38, Walchand Hirachand Marg,
Mumbai -400 038.
2. Surveyor-in-Charge,
Mercantile Marine Department,
Cochin- 682 009.
3. Union Public Service Commission,
represented by the Chairman,
Dholpur House,
New Delhi.

...Respondents

By Mr T.P.M. Ibrahim Khan, Sr.CGSC.

The application having been heard on 30th of June 1997, the Tribunal on the same day delivered the following:

O R D E R

Learned counsel for the respondents produced the result of the interview held on 13/14th of September, 1995 in respect of the applicant and from the same it is seen that the Interview Board has recommended the name of the applicant for the post interviewed.

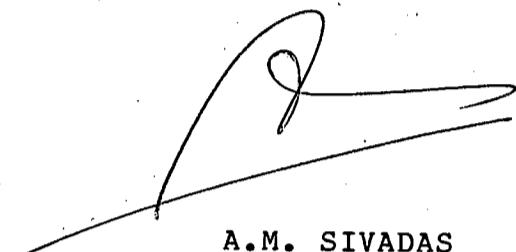
2. In the light of the same, learned counsel for the applicant submitted that it is not necessary to prosecute the Original Application and the O.A. can

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be closed. The O.A. is closed.

3. The Original Application is disposed of accordingly. No costs.

Dated the 30th of June, 1997.

A handwritten signature in black ink, appearing to read "A.M. SIVADAS".

A.M. SIVADAS
JUDICIAL MEMBER

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